

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 5th January, 2018

In the matter of :

Mahanagar Gas Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **09.03.2018.**

Court Master